

(b) There is a scheme financed by the Coal Mines Labour Welfare Fund for the grant of subsidies to colliery owners who construct houses for their labour in accordance with the plans and specifications prescribed by the Fund. There is, however, no such scheme in regard to mines other than the Coal Mines.

#### SCRAP IRON (EXPORT)

303. **Shri C. R. Chowdary:** Will the Minister of Commerce and Industry be pleased to state:

(a) how much scrap iron was exported from India during each of the last three years;

(b) to which countries it is exported and what is the value of these exports;

(c) whether any amount by way of customs duty accrues to the Government of India on these exports;

(d) whether the Government of India freely encourage the export of scrap iron; and

(e) whether Government contemplate taking any steps for the internal utilisation of scrap iron?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b): A statement is laid on the Table of the House. [See Appendix V, annexure No. 17]

(c) No, Sir.

(d) Only such scrap as is not required in the country is allowed to be exported.

(e) The maximum that can be used in the existing furnaces is already utilized. Government are also freely permitting the installation of new electric furnaces.

#### CONSUMPTION OF TEXTILES

304. **Shri A. C. Guha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the per capita consumption of textiles in India during each of the years 1938, 1941, 1944, 1947, 1948, 1949, 1950 and 1951; and

(b) the reasons for the decrease in the per capita consumption of textiles, if any?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) It is not possible to state what the per capita consumption of cotton cloth in India has been from year to year. However, a statement showing the per capita availability is placed on the

Table of the House. [See Appendix V, annexure No. 18.]

(b) Per capita consumption depends on various factors including the availability of cloth and the purchasing power of the consumer. The present per capita availability is estimated to be 14 yards, but there are indications that the consumption is not equal to availability.

#### FIRMS ASSEMBLING CARS

305. **Shri K. K. Basu:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number and names of the firms assembling cars and trucks in India;

(b) the dates when these firms were given licences and when they came into being;

(c) the capacity of each plant and the actual output;

(d) the criteria for giving licences to firms importing parts;

(e) whether there is any cess or duty on the parts manufactured in India; and

(f) whether the import duty on parts imported was reduced during the past four years, and if so, when and to what extent?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (c): A statement is laid on the Table of the House. [See Appendix V, annexure No. 19.]

(d) Firms which have been approved by Government as automobile assemblers/manufacturers are eligible for import licences for parts. Those who are making satisfactory progress with the manufacturing programme approved by Government, are given weightage in the grant of import licences.

(e) No, Sir.

(f) A statement is laid on the Table of the House. [See Appendix V, annexure No. 19.]

#### ALUMINIUM

306. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state the value of Aluminium annually imported into India during the last five years?

(b) Is it a fact that there are deposits of Bauxite in Salem?

(c) If so, have Government any scheme for the utilisation of these ores for the manufacture of Aluminium?